

The Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Yes, Sir.

Shri Gidwani: What is the number of patents obtained so far and what are those cases?

Shri K. D. Malaviya: It is a very long list of patents.

Shri Gidwani: Some important ones.

Shri K. D. Malaviya: There are about 130 processes which have been reported to the National Research Development Corporation and they are being actively considered. Of these twenty-six are under critical examination, the most important among them being photographic gelatine for which a small committee of experts is already sitting and trying to find out which will be the best method of pursuing the research work that has been done in the National Chemical Laboratory so far.

Shri Gidwani: Has the National Research Development Corporation made any report to the Government regarding the exploiting of these patents commercially?

Shri K. D. Malaviya: The National Research Development Corporation is actively considering a number of very important schemes for exploitation by the industry. As soon as some arrangement has been established between the industries or the State Governments and the National Research Development Corporation, in the natural course reports will come to the Government.

INTEGRATION OF MYSORE STATE FORCES

*1432. **Shri KeshavaIengar:** Will the Minister of Defence be pleased to state:

(a) whether any officers of the Mysore Army were granted pensions at the time of integration of the Mysore Defence Forces in the Indian Army;

(b) if so, their number;

(c) whether these pensions cases have been settled; and

(d) whether there is any time limit for settling these pensions?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) 44.

(c) All excepting two have been settled.

(d) No, Sir. Every effort is, however, being made to settle these two cases.

Shri KeshavaIengar: Could we know, in view of the fact that these officers were having immense hardship for want of their legitimate pensions, the reasons for the inordinate delay in the settlement of their pensions?

Sardar Majithia: As I have said, there are only two officers left and their pensions, I expect, will be settled within the next three months. The reasons for the delay have been that we have asked the State Government, rather the ex-State Forces, to substantiate the claims of these two officers. One of them went on to the personal staff of His Highness and therefore there was some doubt about his allotment. In the case of the other there was a break in his service which had to be condoned. As soon as we get a reply from the State Government we will settle these cases.

हिन्दी शिक्षा समिति

*१४३३. श्री एस० एन० वास : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पुनर्संघठित हिन्दी शिक्षा समिति के सभी रिक्त स्थानों की पूर्ति हो गई है और क्या उस समिति ने कार्य आरम्भ कर दिया है ;

(ख) क्या हिन्दी शिक्षा समिति ने अपना भविष्य का कार्यक्रम तैयार कर लिया है , और

(ग) यदि हां, तो उस की रूपरखा क्या है ?